

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 218 of 2017 (SZ)**

**Applicant(s)**

M/s Coastan Waste Management Project, (A division of Ramky Enviro Engineers Ltd.) rep by its Director Sri A.S. Prasad Reddy, S/o Sri Venkat Reddy, aged 50 years, Plot No. 84/A,B, Road No. 20/5, JN Pharma City, Parawad, Visakhapatnam 531021.

Vs.

**Respondent(s)**

State of Andhra Pradesh  
Rep by its Principal Secretary,  
Environment, Forest, Science and  
Technology, Secretariat, Amravathi,  
Guntur District – 522020 and 4 others.

**Legal Practitioners for Applicant(s)**

M/s P. Venkaiah Naidu & Associates

**Legal practitioners for respondent(s)**

Mrs. Yasmeen Ali for R1  
Mr. Sai Krishnana for R2, R3, R4  
M/s Ravindranath & V.B. Subramanyam  
for R5.

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.10.2017 Applicant & counsel not present. Mr. K. Ravindranath & V.B.S files Vakalat for R5. Reply of R5 filed. R2 to R4 counsel present. R1 side Vakalat or MoA not filed. For appearance of R1 & reply of R1 to R4 call on 20.11.2017.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>